

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.2059
TO BE ANSWERED ON 11.03.2025**

BHIKA RAMJI IDATE COMMISSION

†2059. SHRI RAJESH RANJAN:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether a commission was constituted in the chairmanship of Bhiku Ramji Idate in the year 2015 for making assessment of economic and social status of denotified nomadic and seminomadic tribes;
- (b) if so, whether the commission has submitted its report to the Government;
- (c) if so, whether the Government has taken any action thereon;
- (d) whether the Government is aware of the fact that no district Magistrate could issue the job cards under MGNREGS to the people belonging to the denotified nomadic tribes in the country;
- (e) if so, the reasons therefor; and
- (f) the time by which the people belonging to the above stated tribes be included into the mainstream of the country?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI B.L.VERMA)

(a) to (c): Yes, sir. A National Commission for De-notified, Nomadic and Semi Nomadic Tribes (NCDNT) under the Chairmanship of Shri Bhiku Ramji Idate was constituted by the Government of India in February, 2014. The Commission submitted its report in December, 2017. On the recommendations of the Commission, Central Government has constituted a Development and Welfare Board for De-notified, Nomadic and Semi Nomadic Communities in February, 2019. Further, a Scheme for Economic Empowerment of De-notified and Nomadic Tribes (SEED) for development and welfare of De-notified, Nomadic and Semi Nomadic Communities has been initiated

(d) to (f): Ministry of Rural Development has informed that the Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA), 2005, is an Act which aims to provide for the enhancement of livelihood security of the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work.

Issue of Job Card is the responsibility of concerned officers of the implementing States /UTs and no specific instance of denial of Job card to the people belonging to the De-notified nomadic tribes has come to the notice of Ministry of Rural Development.
